

BEFORE HON'BLE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

M.A. No. 75 OF 2022

IN

O.A. No. 400/ 2022

IN THE MATTER OF:

Hirdey Kumar Goel & Ors.

...Applicant

VERSUS

Govt. of NCT of Delhi & Ors.

...Respondent(s)

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*Richa Kapoor*

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Counsel for Delhi Jal Board

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NEW DELHI  
DATED: \_\_\_\_ .02.2024 MOB: 8447226339

CHAMBER:  
LAWYERS' CHAMBER NO. 407  
BLOCK-I, DELHI HIGH COURT,  
NEW DELHI-110003  
E-MAIL: office@marklegal

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**STATUS REPORT ON BEHALF OF DELHI JAL BOARD IN  
COMPLIANCE OF ORDER DATED 19.01.2024**

1. That the subject case has been filed by the applicant and other residents of New Ashoka Co-Op H.B. Society Ltd., Ashoka Bhawan, Ashoka Niketan, Delhi raising grievance against construction of 'Convenient Shopping Center' in Ashoka Niketan (Anand Vihar). It is alleged the above said colony is surrounded with many number of markets including Savita Vihar, Surajmal Vihar and Shreshta Vihar Shopping Complex and construction of the convenient shopping center is not required and will also breach security and privacy of the residents. It is further alleged that the builder has insensibly chopped many trees and is not following prescribed building norms and laws and has not covered the construction site with sheets and green mats to check environmental pollution. It is further alleged that diesel generators and mixture makers are being used which are also emanating smoke/foul smell and causing environment pollution. It is furthermore alleged that the builder is also using submersible pump and drawing groundwater in gross violation of law.
2. That the present status report is being filed on behalf of Delhi Jal Board in compliance of order dated 19.01.2024. It is relevant that DPCC vide letter dated 28.12.2023 (received in DJB on 03.01.2024) has sent a cheque amounting Rs. 1.5 Lakh in favour of Delhi Jal Board dated 07.12.2023 drawn on State of Bank of India, Kashmiri gate, Delhi Branch along with following details :

- a. Penalty of Rs. 1 Lakh was imposed by SDM, Vivek Vihar on account of operation of two illegal borewells which were found at the site (Rs.50,000 for each borewell) & Rs. 50,000/- was imposed by DPCC for violation of construction & demolition norms as the plot area was recorded as 1490.95 m<sup>2</sup>.
  - b. Location where this amount of EDC is to be utilized shall be in the site in question or in proximity to the site for ground water recharge.
  - c. Permission from the land-owning agency where this work is proposed to be executed is to be obtained by DJB.
3. That accordingly, the owner of the premises i.e. M/s Suncity Business tower was requested by DJB to furnish the drainage plan of the complex as well as building plan and the in-principle permission for improvement of the existing RWH structure within the premises vide letter dated 04.01.2024.
4. That M/s Suncity Pvt. Ltd. vide letter dated 01.02.2024 has submitted the requisite details and approval as above, received in DJB office on 03.02.2024.
5. That as per details provided by M/s Suncity Pvt. Ltd. the existing Rain Water Harvesting structure is 3.20m X 2.70m X 1.50m with concrete floor of the tank, which is not in conformity with the norms of Delhi Jal Board. The existing rain water harvesting structure is of inadequate capacity, not as per DJB norms and not functional at present as such requires some improvement/ refurbishment.
6. That Action Plan to refurbish the existing RWH structure within the premises are as follows:
- a. To dismantle the existing cement concrete floor.
  - b. To provide a layer of brick bats of 50 cm thickness.
  - c. To provide a layer of Jamuna sand of 20 cm thickness.
  - d. To provide a layer of activated charcoal of 10 cm thickness.
  - e. To cover the filter media so laid with two transverse layers of Geo technical membrane.

7. That as per details provided by the owner of the premises, the roof top area is about 730 sqm. Therefore, as per norms, about 14.60 cum capacity RWH structure is required whereas the capacity of existing RWH structure is about 3.9 cum. True copy of action plan as proposed by DJB is annexed as **Annexure-A**.
8. That to make the existing RWH structure functional, an estimate amounting to Rs. 1,12,798/- has been framed and tenders invited which are due on 21.02.2024. As no response was received, tenders have been re-invited on 23.02.2024 and are due to be received on 02.03.2024. True copy of tender dated 12.02.2024 and 23.02.2024 for improvement of existing rain water harvesting structure at commercial complex Ashoka Niketan under EE (M)-59 is annexed as **Annexure-B**.
9. The owner i.e. M/s Suncity Pvt. Ltd. has been requested to construct a new RWH structure for additional capacity of  $14.60-3.90=10.70$  cum to cater the discharge of roof top in totality.
10. The compliance report is being submitted in this Hon'ble Tribunal for the record and kind perusal. However, any further direction given by this Hon'ble Tribunal in this regard will be abided by the undersigned.
11. Further Sh. N. K. Sharma, Executive Engineer (M)-59 is authorised by CEO, DJB to attend the Hon'ble Tribunal on next date of hearing i.e. 14.03.2024.

Submitted Please.

Dated:

Place: New Delhi

  
CE (East), Delhi Jal Board

**S.K. BHARDWAJ**  
Chief Engineer (East)  
Delhi Jal Board, Govt. of NCT Delhi  
Varunalaya Ph-II, Karol Bagh,  
New Delhi-110005

## Annexure-A

## Shopping Complex at Ashoka Niketan

## Size of Roof

$$20.50\text{m} \times 35.60\text{m} = 730\text{m}^3$$

## Net Volume of RWH

$$\text{Required to cater this area} = 730 \times 0.02 = 14.6\text{m}^3$$

$$\text{Say } .15\text{m}^3$$

## Detail of Existing RWH Structure

$$3.20\text{m} \times 2.70\text{m} \times 1.5\text{m (depth)}$$

## Flaw

The bottom of the tank needs to be unlined i.e. Kaccha but it has been Provided with Cone. Floor.

## Steps of improvement:

1. Dismantle the C.C. at the bottom.
2. Provide with filter media as per specifications.

## Net volume of existing RWH

$$3.20 \times 2.70 \times 1.50 \text{ depth}$$

- 0.50m depth for Brick bats

- 0.20m depth for fine sand

- 0.10m depth for activated charcoal

- 0.45m depth for invert level of pipe from top

+ 0.20m depth for demolishing cement concrete bottom

$$0.45\text{m}$$

$$\text{Net potential} = 3.20 \times 2.70 \times 0.45$$

$$= 3.89\text{m}^3$$

Total requirement =  $15\text{m}^3$   
 Net deficiency =  $11.11\text{m}^3$   
 say  $1.50\text{m}^3$

**Details of additional requirement for RWH Pit**

Net requirement of pit

$3 \times 2.5 \times d$  (inside LXB)

$7.5 \times d = 11.50$

Net D =  $\frac{11.50}{7.50}$

1.53m | 2.78m Say 3.00m

Add for filter media

1.25m |

Depth of from top inlet

Size of excavation pit

Inside Size  $3 \times 2.5 \times 3$

Add for wall L =  $3 + 0.35 + 0.35 = 3.70\text{m}$

B =  $2.5 + 0.35 + 0.35 = 3.20\text{m}$

Depth D =  $300\text{m}$

**Recharging potential of additional RWH Pit**

=  $3 \times 2.5 \times 1.75$

=  $13.125\text{m}^3$

*N.K. Sharma*  
 EE - 11-09

**Annexure-B**

**DELHI JAL BOARD GOVERNMENT OF N.C.T. OF DELHI  
OFFICE OF THE ADDITIONAL CHIEF ENGINEER (M)-1  
EXECUTIVE ENGINEER T-2 (M)-1  
E-BLOCK PARK: PREET VIHAR: DELHI – 110092  
Phone No. 22502206, Mail ID: djbeeeastii@gmail.com  
NIT No. 40 (2023-24)**

On behalf of DJB, EE (T)-2 invite online percentage rates tenders i/c GST as applicable from Contractors registered with Delhi Jal Board in appropriate category. The contractors registered in other department, must have satisfactorily executed three similar nature works each of value not less than 30% of estimated cost or two similar nature works each of value not less than 40% of estimate cost or one similar nature work of value not less than 60% of estimated cost. All agencies must comply with the conditions, Rules & Regulations and other Guidelines as issued by Delhi Jal Board from time to time.

Last date and time for downloading tenders document-	21-Feb-2024 at 02:00 PM
Last date and time for online submission of tender & RTGS-	21-Feb-2024 at 02:00 PM
Date/Time for opening of Technical Bid - (Part-A)	21-Feb-2024 at 02:30 PM
Date/Time for opening of Financial Bid - (Part-B)	After the completion of Technical Bid

## Detail of the work:

S. No.	Name of Work	Amount Put to Tender (Rs.)	Tender Processing Fee (Rs.)	Earnest Money (EMD) (Rs.)	Completion Period
1.	Improvement of existing rain water harvesting structure at commercial complex Ashoka Niketan under EE (M)-59	1,12,806.00	500.00	2,500.00	20 Days

## Note:

- I. All the tax liabilities/GST would be governed as per decision of Govt. of India.
- II. Validity of tender shall be 60 days from the date of opening of Bid. Part-B. NIT along with all the terms & conditions is available on Delhi Govt. Web Site <https://govtprocurement.delhi.gov.in>. Name of Division (EE (T-2) M-1).
- III. All corrigendum, addenda, amendments, time extension, if any to the above notification/ NIT will be published in e-procurement portal only. Bidders shall regularly visit the above site to keep themselves updated
- IV. Success full bidders shall comply the EPF & MP act 1952, along with other labour laws. Agency may contact the office of EE (T)-2 for additional information / any clarification.
- V. The office copy of NIT has Re(Re-invited)-invited) been placed on the notice board and uploaded Delhi Govt. Website.

Sd/  
Ex. Engineer (T)2

Dated 12-Feb-2024

NO. DJB/EE (T) -2/NIT/2023-24/

Copy to:-

1. Vice Chairman, DJB / CEO(DJB) /Secy To CEO/ Member (Finance) / Mem. (W) / Mem. (Dr.) / DOV / Dy. Dir. (F&A)-I / Add. Chief Engineer (M)-1: for kind information please.
2. Sr. AO / EE(T)-2 / EE (M)-59 / EE (M)-60 / EE (M)-61 / EE (M)-62 /AAO / DM-I /Cashier.
3. Notice Board.
4. Contractor Welfare Asso. (Regd). Delhi Jal Baord Villa 36, Block BA, Paschmi Shalimar Bagh, Delhi – 88.
5. Indian Bank, Baroda House, Copperincus Marg Branch, New Delhi-110001.



Sd/-

N. K. Sharma  
EX. ENGINEER (T)-2



DELHI JAL BOARD: GOVERNMENT OF N.C.T. OF DELHI  
OFFICE OF THE ADDITIONAL CHIEF ENGINEER (M)-II  
EXECUTIVE ENGINEER T-2 (M)-II  
E-BLOCK PARK: PREET VIHAR: DELHI-110092  
Phone No. 22502206, Mail ID: - djbeestil@gmail.com  
NIT No. 42 (2023-24)



On behalf of DJB, EE (T)-2 invite online percentage rates tenders i/c GST as applicable, from Contractors registered with Delhi Jal Board in appropriate category. The contractors registered in other department, must have satisfactorily executed three similar nature works each of value not less than 30% of estimated cost or two similar nature works each of value not less than 40% of estimate cost or one similar nature work of value not less than 60% of estimated cost. All agencies must comply with the conditions, Rules & Regulations and other Guidelines as issued by Delhi Jal Board from time to time.

Last date and time for downloading tenders document-  
Last date and time for online submission of tender & RTGS-  
Date/Time for opening of Technical Bid - (Part-A)  
Date/Time for opening of Financial Bid - (Part-B)  
Detail of the work:

02-Mar-2024 at 02:00 PM  
02-Mar-2024 at 02:00 PM  
02-Mar-2024 at 02:30 PM  
After the completion of Technical Bid

S. No.	Name of Work	Amount Put to Tender (Rs.)	Tender Processing Fee (Rs.)	Earnest Money (EMD) (Rs.)	Completion Period
1.	Improvement to existing Rain Water Harvesting Structure at commercial complex Ashoka Niketan under EE(M)-59.	1,12,806.00	500.00	2,500.00	20 Days
2.	Repair and renovation of EE Office and Toilet room at E-Block Preet Vihar under EE (M)-59, New Delhi.	7,00,345.00	500.00	14,100.00	01 Month
3.	Augmentation of water pressure at H.no 01 to 20, 41 to 48 and lane 74 to 85 Shrestha Vihar to alleviate the problem of no water in ward no-206 under EE(M)-59.	8,94,581.00	500.00	18,000.00	01 Month
4.	Augmentation of water pressure at tail end houses of Vigyan Vihar to alleviate the problem of no water in ward no-206 under EE(M)-59.	8,49,020.00	500.00	17,000.00	01 Month
5.	Replacement of settled sewer line between house no 218 to house no 228 Jagriti Rear Block in Anand Vihar ( ward 206) in AC-59 Under EE(M)-59.	23,79,279.00	500.00	47,700.00	01 Month
6.	Replacement of settled sewer line between C-113 to C-119 at C Block Anand Vihar in Anand Vihar ward ( 206) in AC-59 Under EE(M)-59.	9,33,236.00	500.00	18,800.00	01 Month
7.	Providing and Laying HOPE water line in Gurudwara lane and adjoining lanes at Kastiurba Nagar in AC-59, EE(M)-59	24,53,800.00	500.00	49,500.00	01 Month
8.	Strengthen of Roof and Wells of Sewage Pumping Station at Hanuman Mandir Shastri Park in AC-61 Under EE(M)-61	4,56,058.00	500.00	9,300.00	02 Months
9.	Reconstruction of damaged manholes and frame covers in ward no. 717 Gandhi Nagar in AC-61.	13,57,039.00	500.00	27,300.00	06 Months
10.	Replacement of old/damaged sewer line in Geeta Colony Block and Shastri Nagar in ward No-210 in AC-60 Krishna Nagar under EE (M)-60.	22,37,520.00	500.00	45,000.00	06 Months
11.	Replacement of old/damaged sewer line in Krishna Nagar Block and Inal in ward No-211 in AC-60 Krishna Nagar EE (M)-60.	22,37,520.00	500.00	45,000.00	06 Months
12.	Restoration of settled sewer line on Pandav road Gali No-17, Bholanath Nagar under ward no-215 Shahdara in EE(M)-62	6,18,464.00	500.00	12,500.00	01 Month

## Note:

- All the tax liabilities/GST would be governed as per decision of Govt. of India.
- Validity of tender shall be 60 days from the date of opening of Bid. Part-B. NIT along with all the terms & conditions is available on Delhi Govt. Web Site <https://govtprocurement.delhi.gov.in>.  
Name of Division (EE (T-2) M-II).
- All corrigendum, addenda, amendments, time extension, if any to the above notification/ NIT will be published in e-procurement portal only. Bidders shall regularly visit the above site to keep themselves updated.
- Success full bidders shall comply the EPF & MP act 1952, along with other labour laws. Agency may contact the office of EE (T)-2 for additional information / any clarification.
- The office copy of NIT has b(Re/Re-invited)-invited been placed on the notice board and uploaded on Delhi Govt. Website.

-Sd/-  
EX. ENGINEER (T)-2  
Dated 23-Feb-2024

NO. DJB/EE (T)-2/NIT/2023-24/ 7678-7697  
Copy to:-

- Vice Chairman, DJB / CEO(DJB) / Secy To CEO/ Member (Finance) / Mem.(W) / Mem.(Dr.) / DOV / Dy. Dir.(F&A)-I / Add. Chief Engineer (M)-II : for kind information please.
- Sr. AO / EE(T)-2 / EE (M)-59 / EE (M)-60 / EE (M)-61 / EE (M)-62 / AAO / DM-I / Cashier.
- Notice Board.
- Contractor Welfare Asso. (Regd). Delhi Jal Board Villa 36, Block BA, Paschmi Shalimar Bagh, Delhi-88
- Indian Bank, Baroda House, Copperincus Marg Branch, New Delhi-110001.

  
N.K.Sharma  
EX. ENGINEER (T)-2